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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 42/NCLT/AHM/2017 With CA(CAA) No. 17/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

Prolate Prompt Equipment's Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. PAVANS. GODIAWALA ADV

ADVOCATE

PETITIONER Mullemaly

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## <u>ORDER</u>

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

No reply filed on the representation of the statutory authorities.

None present for statutory authorities.

No objections received from public.

Heard arguments of learned Counsel for petitioner.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.